(12)

## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.A No. 65/441/18227/2016 Vol. Sec. 96

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE PARTIES: M/s. Kingspan Insolution Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A/of the Companies Act 1956/20/3

S. No.

NAME

DESIGNATION

SIGNATURE

## Order

## CA. No. 65/621A/NCLT/MB/MAH/2016

None appeared, despite notice sent to the party. List this matter with peremptory direction to appear on next date of hearing. If the Petitioner fails to appear on the next date of hearing, C.A. will be dismissed for default.

List this matter on 05.10.2016.

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd/-

M. K. SHRAWAT Member (Judicial)